

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Review Petition No. 16 of 2015 & IA No. 320 of 2015 in 177 of 2012**  
**Review Petition No. 17 of 2015 & IA No. 321 of 2015 in 178 of 2012**

**Dated : 21<sup>st</sup> March, 2017**

**Review Petition No. 16 of 2015 & IA No. 320 of 2015 in 177 of 2012**

**In the matter of:**

**BSES Rajdhani Power Ltd. ... Review Petitioner(s)**  
**Vs. ... Respondent(s)**  
**Delhi Electricity Regulatory Commission**

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

**Review Petition No. 17 of 2015 & IA No. 321 of 2015 in 178 of 2012**

**In the matter of:**

**BSES Rajdhani Power Ltd. ... Review Petitioner(s)**  
**Vs. ... Respondent(s)**  
**Delhi Electricity Regulatory Commission**

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

**ORDER**

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **23.05.2017.**

For Court Master